



**INTELLECTUAL
PROPERTY INDIA**

PATENTS/DESIGNS/
TRADE MARKS/
GEOGRAPHICAL
INDICATIONS.



सत्यमेव जयते

Government of India
Ministry of Commerce & Industry
TRADE MARKS REGISTRY
Boudhik Sampada Bhavan,
S.M. Road, Antop Hill,
Mumbai-400 037, India.

(Tel): 022-24101144
022-24101177
022-24148251
022-24141026

(Fax): 022-2414080

E-mail : clittyshaju.tmr@gov.in
(website): www.ipindia.gov.in

Date: 06/07/2026

विपक्ष की सुनवाई स्थगित करने के लिए सार्वजनिक सूचना

यह सूचित किया जाता है कि दिनांक 06/07/2026 को श्रीमति रजनी म. सिंह, सहायक रजिस्ट्रार, व्यापार चिह्न भौगोलिक संकेत और प्रतिलिप्यधिकार, मुंबई के समक्ष निर्धारित विपक्ष एवं सुधार सुनवाई प्रशासनिक कारणों से स्थगित कर दी गई है। इस संबंध में आगामी सूचना यथासमय पृथक रूप से सूचित की जाएगी।

Public Notice for Opposition Hearing Adjournment

It is hereby informed that the Opposition and Rectification hearings scheduled on 06/07/2026 before Mrs. Rajani M. Singh, Asstt. Registrar of Trade Marks, G.I. & Copyrights, Mumbai, stands adjourned due to administrative reasons. Further update in this regard will be intimated in due course.

Mr. B. Rajamanickam (बी.राजामानीक्कम)
Deputy Registrar of Trade Marks, GI & Copyrights,

उप रजिस्ट्रार व्यापार चिह्न, भौगोलिक संकेत और प्रतिलिप्यधिकार

Head of Office, कार्यालय का प्रमुख

Trade Marks Registry ट्रेडमार्क्स रजिस्ट्री

Boudhik Sampada Bhavan, बौद्धिक सम्पदा भवन

Antop Hill, Mumbai 400 037 एंटॉप हिल, मुंबई 400037



**INTELLECTUAL
PROPERTY INDIA**

PATENTS/DESIGNS/
TRADE MARKS/
GEOGRAPHICAL
INDICATIONS.



सत्यमेव जयते

Government of India
Ministry of Commerce & Industry
TRADE MARKS REGISTRY
Boudhik Sampada Bhavan,
S.M. Road, Antop Hill,
Mumbai-400 037, India.

(Tel): 022-24101144
022-24101177
022-24148251
022-24141026

(Fax): 022-2414080

E-mail : clittysaju.tmr@gov.in
(website): www.ipindia.gov.in

Date: 06/07/2026

विपक्ष की सुनवाई स्थगित करने के लिए सार्वजनिक सूचना

यह सूचित किया जाता है कि कि दिनांक 06/07/2026 को श्रीमति मंजुषा वि. बोबाडे, सहायक रजिस्ट्रार, व्यापार चिह्न भौगोलिक संकेत और प्रतिलिप्यधिकार, मुंबई के समक्ष निर्धारित विपक्ष एवं सुधार सुनवाई प्रशासनिक कारणों से स्थगित कर दी गई है। इस संबंध में आगामी सूचना यथासमय पृथक रूप से सूचित की जाएगी।

Public Notice for Opposition Hearing Adjournment

It is hereby informed that the Opposition and Rectification hearings scheduled on 06/07/2026 before Mrs. Manjusha V. Bobade, Asstt. Registrar of Trade Marks, G.I. & Copyrights, Mumbai, stands adjourned due to administrative reasons. Further update in this regard will be intimated in due course.

Mr .B. Rajamanickam (बी. राजामानीक्कम)

Deputy Registrar of Trade Marks, GI & Copyrights,
उप रजिस्ट्रार व्यापार चिह्न, भौगोलिक संकेत और प्रतिलिप्यधिकार

Head of Office, कार्यालय का प्रमुख

Trade Marks Registry ट्रेडमार्क्स रजिस्ट्री

Boudhik Sampada Bhavan, बौद्धिक सम्पदा भवन

Antop Hill, Mumbai 400 037 एंटॉप हिल, मुंबई 400037